

shop until they have been used for a period of not less than five years from the date of clearance. In case of violation of these requirements, such goods are liable to confiscation.

(b) The rates of duty on bonafide personal baggage are as under :—

- |                                  |   |                 |
|----------------------------------|---|-----------------|
| (i) Upto Rs. 1250/-              | — | Free            |
| (ii) For a further Rs. 2,000/-   | — | 170% ad-valorem |
| (iii) In addition to this amount | — | 240% ad-valorem |

In case where goods are considered to be not bonafide personal baggage, they are confiscated and fines/penalties are levied.

(c) The Department does not maintain statistics of item-wise collection of duty at International Airports. However, the total amount of duty realised from baggage at airports in India during 1984 is Rs. 229 crores.

(d) Foreign exchange is released to persons resident in India for going abroad inter-alia for pursuing higher studies, attending International Conferences, undertaking study tours and business visits including export promotion. No foreign exchange is released for the specific purpose of purchasing V. C. Rs. or other fancy articles. Outgoing and incoming passengers are subjected to necessary checks and appropriate action under the Customs and other allied enactments is taken for any violation there-under.

#### Discontentment of Cotton Growers

3842. DR. A. K. PATEL : Will the Minister of TEXTILES be pleased to state :

(a) the reaction of Government to synthetic non-fibre movement by cotton growers at 200 places in Maharashtra ;

(b) whether Government propose to take steps to remove the discontent among the cotton growers; and

(c) if so, when and the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (c). There has been a down ward trend in the prices of cotton during the current cotton season. This is mainly because of the excellent crop during the last cotton season and the prospects of a comfortable cotton situation in the country during the current cotton season. With a view to helping the cotton growers to off-load their stocks and to ensure that they got remunerative price for their produce, following steps have been taken by the Government :—

- (i) Minimum support prices for procurement of Kapas during the current cotton season have been announced.
- (ii) The Cotton Corporation of India has been directed to purchase cotton at the minimum support prices wherever the prices of cotton fall below the minimum support prices announced by the Government.
- (iii) The quantities of cotton considered to be surplus to domestic requirements have been released for export.

#### Export of Iron Ore

3843. SHRI E. AYYAPU REDDY : Will the Minister of COMMERCE be pleased to state :

(a) the total quantity of iron-ore exported in the financial year 1984-85 ;

(b) the names of the countries quantity-wise to which iron-ore has been exported ; and

(c) whether there are any plans to step the export of iron-ore and to export only steel instead of ore ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). A total quantity of 25,395 million tonnes (provisional) was exported by India during 1984-85. Country-wise break-up of these exports is given in the attached statement.

(c) No, Sir,

**Statement****Country-wise Export of Iron Ore from India during 1984-85.**

	(Qty : In Million Tonnes) Qty. 1984-85 (Provisional)
Japan	16.596
South Korea	3.245
Rumania	2.845
Hungary	0.030
Czechoslovakia	0.086
GDR	0.913
Bulgaria	0.100
Italy	0.760
Iraq	0.126
Taiwan	0.162
Abu-Dhabi	0.014
Dubai	0.082
Malaysia	0.012
N. Korea	0.165
Pakistan	0.173
S. Arabia	0.049
Jordan	0.007
China	0.030
<b>Grand Total</b>	<b>25.395</b>

**Zero-Budgeting in Project Formulations**

3844. SHRI SATYENDRA NARAYAN SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to introduce zero-budgeting concept in its project formulations;

(b) if so, whether this would involve recasting of financial manuals and procedures so far in vogue in the administration; and

(c) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The need for the Central Government Departments to adopt zero-base budgeting has been recognised in principle. This requires identification and sharpening of objectives; examination of various alternatives of performing identified tasks, cost-benefit analyses, prioritisation of objectives, and activities identification and elimination of redundant activities and designing and ranking decision packages. Zero base budgeting has been introduced in the Council of Scientific and Industrial Research and the coverage may later be extended to other scientific departments in due course with suitable modifications. It is proposed to commence the Zero base budgeting in the Central Government from 1986-87 to be effective from the Budget for 1987-88.

**Wide-Spread Unemployment in Power-Loom Sector**

3845. SHRIMATI SHEILA DIKSHIT : Will the Minister of TEXTILES be pleased to state :

(a) whether the removal of distinction between the powerloom sector and the mill sector under the new Textile Policy has led to the closure of several powerlooms in the country resulting in widespread unemployment in the powerlooms sector; and

(b) if so, the measures Government have taken to deal with the situation ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir.

(b) Does not arise.

**Absence of Design Hill Exports**

3847. SHRI AMAR ROYPRADHAN : Will the Minister of COMMERCE be pleased to state :